HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 50/2015

Mohd. YasinApplicant(s)

Through:- Mr. Rupak Ratta, Advocate

(on video call from residence in Jammu)

V/s

State of J&KRespondent(s)

Through: - Mr. A. M. Malik, Dy. AG

(on whatsapp video call from residence in

Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 09.06.2020

Learned counsel for the applicant submits that he does not press the instant bail application as he has lost the contact from his client.

Accordingly, this application is dismissed as not pressed.

(RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh)

Whether the order is speaking Yes/No Whether the order is reportable Yes/No